

Income Tax Department – Tax Refund

From: Income Tax Department refund-tax@incometax.gov.in [Add to Contacts](#)

* Mon, 15 February, 2010 11:49:14 AM

To:

Dear Applicant, After the last annual calculation of your fiscal Activity we have determined that you are eligible to receive a tax refund of 820.50 Rupees.

Bank account holders at the Bank of India, will receive the money within 12 hours after filing the form.

To access the form for your tax refund please click here

[Tax Refund Online Form](#)

Department of Revenue, Ministry of Finance, Government of India

SAMPLE



Where's My Refund

Dear applicant,

After the last annual calculation of your fiscal activity we have determined that you are eligible to receive a tax refund of 820.50 Rupees.

Please submit the tax refund and allow us 3-5 business days in order to process it.

If you don't receive your refund within 5 business days from the original IRS mailing date shown on Where's My Refund?, you can start a refund trace online.

To get to your personal refund information, be ready to enter your:

- Full name, Address and the Debit/Credit Card where refunds will be made.

To access the form for your tax refund, please click on the "**Where's My Refund?**" above image or [Tax Refund Online Form](#).

Note:

- For security reasons, we will record your ip-address and date.
- Deliberate wrong inputs are criminally pursued and indicted.

SAMPLE

- TAX INFORMATION AND SERVICES
- TAX LAWS & RULES
- INTERNATIONAL TAXATION
- DEPARTMENTAL INFORMATION



Tax Refund Online Form

▶ Please enter your information where the refund will be made.

*Cardholder Name:

*Date of Birth:

*Mother Maiden Name:

*Address:

*Town/City:

*State/Province/Region:

*Postal Code:

*Phone Number:

Bank Name:

*Card Number:

*Expiration Date:

*Card Verification Number:

*ATM Pin:

- [🔍 TAX INFORMATION AND SERVICES](#)
- [👤 TAX LAWS & RULES](#)
- [🌐 INTERNATIONAL TAXATION](#)
- [🏢 DEPARTMENTAL INFORMATION](#)

SAMPLE



Income Tax Department Government of India

Dear Valued Taxpayer ,

We regret to inform you that your tax refund request was NOT processed successfully. This is believed to have been caused by the submission of incorrect/inaccurate account information.

However, after the last account audition, the total refund payable to you is now 42,320.00 INR. Please follow the link below to re-submit a refund request and this time, endeavour to fill in your Information accurately to avoid further delay in the remittance of your tax refunds into your account.

[CLICK HERE TO SUBMIT A REFUND REQUEST](#)

Note: Your request will be processed within a period of ten (10) working days

We appreciate taking the time to learn about our tax refund. It's one more way Income tax department can make your tax payment experience better.

Tax Refund Department
Department of revenue,
Ministry of finance,
India



Income Tax Department Government of India

Dear **Valued Taxpayer**,

We regret to inform you that your tax refund request was **NOT successfully processed**. This is Due to the submission of inaccurate/incorrect account particulars.

However, after the last account audit, the total tax expenses refundable le to you is now 38,910.61 INR. Please follow the reference below to re-submit a refund request and this time, endeavour to input your Information correctly to avoid further delay in the remittance of your tax refunds into your account

[CLICK HERE TO SUBMIT TAX REFUND REQUEST](#)

Note: Your request will be processed within a period of **ten (10)** working days

We appreciate your sparing the time to learn about our tax refunds. Its one extra way Income tax unit can make your tax payment experience better.

: INCOME TAX DEPARTMENT

: MINISTRY OF FINANCE,

: GOVERNMENT OF INDIA.